

ITEM NO.118

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.8941-8942/2011

M/S NIJHARA BROTHERS

Appellant(s)

VERSUS

CANARA BANK OVERSEAS BRANCH & ORS.

Respondent(s)

Date : 03-09-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Sanjay Parikh, Sr. Adv.
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Ritwik Parikh, Adv.
Mr. Satwik Parikh, Adv.
Ms. Kritika, Adv.
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

For Respondent(s) : Ms. Rakhi Sahijpal, Adv.
Mr. Nitin Bhardwaj, AOR

Mr. Deepayan Mandal, AOR
Mr. Mridul Bansal, Adv.
Mr. Naman Varma, Adv.
Mr. Aryan Ahmed, Adv.

Mr. Abinash Kumar Mishra, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1. Having heard the learned counsel appearing for the parties and having tried to understand the nature of the dispute, more particularly, the issues involved in this litigation, we are of the view that the parties should appear before the Supreme Court Mediation Centre on 19.09.2025 at 11.30 A.M. and try to work out some equitable settlement.
2. We request the Coordinator of the Mediation Centre to appoint a senior Mediator to mediate the issues between the parties.
3. List the matter after the mediation report is received.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)